

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1498/(MAH)/2017

CORAM:


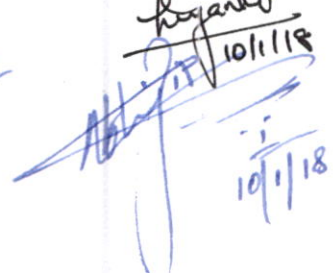
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Swamko Enterprises
V/s.
Alcob India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Priyanka Ruparel	Adv. for Petitioner	 10/1/18
2.	Abhijit Kulkarni	Adv. for Respondent	 10/1/18

ORDER
CP 1498/IBC/NCLT/MB/MAH/2017

1. Mentioned the Petition by the Operational Creditor.
2. Placed on record Affidavit of Service and also intimated that Notice of Demand has also been sent. No reply has been received so far.
3. Name of the IRP is yet to be proposed; to be proposed on or before the next date of hearing.
4. Adjourned to **07.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 10.01.2018

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Sd/-

M.K. SHRAWAT

Member (Judicial)